F. No. $\frac{12-38}{}$ / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Subject: Information sought under RTI Act, 2005.

Sir,

Please refer to RTI application No. 10 407/20/7 dated 07/04/17 of Shri /Smt. **R.K. Jain** under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) and Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application No. 10407/2017 dated. 07/04/20/2 CPIO ID No. 12-38/17 is forwarded herewith to the you as deemed CPIO with the request to provide the correct and para wise information/inspection on or before $\frac{25/54/20/2}{20/2}$ directly to the applicant and intimate the undersigned within the stipulated time failing which, you will be responsible for delay and penalty if any, under section 20 of RTI Act. You are, further requested to follow OM No.12/31/2013-IR dated;12.02.2013 circulated on 23.05.2013

Note:- RTI application's replies which are related to outer Atta be. benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

(V.P. Pandey) Central Public Information Officer

Central Public Informat

1. DR (Computer) 12:30 pm.

2. DR (Casterne)

3. AR (S.M.) I/C S.M. Boan Cn (T.G.)

4 AR (Ex case) Many 17

5. Sh. R.K. Jain, 1512-B, Bhishm Pitamah Mr.

Wazir Nagar, New Delhi-110003

CUSTOMS, EXCISE & APAVICE FAX APARLLATE INHUNAL NEW DELMI-1100M 1 7 APR 2017

SIGN. (DISPATCH SECTION)

Application under Section 6 of the Right to Information Act, 2005

Ref. No. :RTI/P-195/10407/17 Dated: 7-4-2017

Shri V.P.Pandey

CPIO & Assistant Registrar

Customs Excise & Service Tax Appellate Tribunal,

West Block 2, R.K.Puram,

New Delhi -

110066		West Block Ne Property Officers Ne
Applicant	R.K. Jain	714
	1512-B. Bhishm Pitamah Mara	

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	(A) The CESTAT has been issuing tentative/advanced list of cases for two months as is evident from the enclosed tentative list issued by CESTAT Mumbai for the cases from 5-10-2015 to 12-1-2016. It is requested that the copies of similar list for all the other benches except at Mumbai may be provided from 1-1-2016 till June 2017. This information can be provided either on CD or by placing it on the CESTAT website.
	DR (computer) Are AR/DRS of Registries	(B) Please provide the digital copy of the list of cases pending as on 1-4-2017 or any other day of April, 2017 on the CD/DVD for all benches of the CESTAT at Delhi, Mumbai, Bangalore, Kolkata, Chennai, Ahmedabad, Allahabad, Chandigarh & Hyderabad. If soft copy is not available, kindly provide the hard copy. However you can also provide the information by placing it on CESTAT website.
		Note: (1) The information is being sought from CPIO CESTAT Delhi as the above information is required to be held at CESTAT Hqrs. Delhi.
		(2) Please provide pointwise information/ response for each of above points.

I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.
A Postal Order No. 38F 171738 for Rs. 10 towards payment of fee is enclosed herewith. You are requested to filling the name in which the Postal Order is payable.

As per Section 7 of the RTI Act, 2005 information is to be provided within 30

Signature of Applicant Telephone No.: 9810077977 011-24651101, 24690707 Fax No. 011-24635243

Place : New Delhi Encl. : as above

days of the Application.

Hira/----AR

7.



Dumerer

Tentative Listing CESTAT, Mumbai from 05-10-2015 to 12-01-2016

a system generated list published just for information on trial basis to help the parties and subject to further verification. All concerned are therefore requested get their names cro concerned weeks regular cause lists uploaded on every friday. For any difficulty this office may be contacted. Feedback in this regard is also requested.

A.B. Nawal & Co. / -----A.B. Nawal & Co. / ---- V. Sridharan, / -----MAX LEGAL / -----Representative M. S. Singh / -PDS Legal / DSK Legal / R.G. Sheth -----/ ----- / --------- / ---------/---------- / ---------/--------- / ----------/ ----- / ------/-----/---- / -----Comm. Cen. Excise Mumbai III Comm Cen Excise Mumbai III Comm Cen Excise Mumbai III Comm. Cen. Excise Mumbai Comm. Cen. Excise Mumbai CC (IMPORT) MUMBAI CC (IMPORT) MUMBAI CCE, AURANGABAD CCE PUNE III CCE PUNE III CCE PUNE III CCE PUNE III CCE NASHIK **CCE NASHIK** CCE PUNE III Respondent (Deputy/Assistant Registar, CESTAT, Mumbai)/ updated as on 23.09.15 Maneesh Pharmaceuticals Pvt. Ltd. M/s. Nila Buart Engineering Ltd. Fabrikart Furnishings Pvt. Ltd. Fabrikart Furnishings Pvt Ptd. Accsonic Contrals Pvt.L:td. Loomcraft Fabrics Pvt. Ltd. Loomcraft Fabrics Pvt. Ltd. Shri Kailash Chandra Jain Shri. Mahesh Belwalkar Appellant / Applicant Shafeeq Ahmed Khan Shafeeq Ahmed Khan M/S Skyways Apparel Kailash Chandra Jain Rafeeg Ahmed Khan Rafeeq Ahmed Khan Shri Rakesh G Jain Shri Rakesh G Jain Shir Yogesh Jhala, Vatan Textiles Ltd. Vatan Textiles Ltd. Great Offshor Ltd. Zaheer Ansari Zaheer Ansari LIONS CLUB S. P. B (Inc) S. P. B. Inc CO No. C/89669/13-MUM E/2362/04-MUM E/1488/10-MUM E/4017/05-MUM E/4018/05-MUM E/4122/05-MUM E/1470/05-MUM E/927/09-MUM E/926/09-MUM E/4016/05-MUM E/2361/04-MUM E/1471/05-MUM C/726/04-MUM C/728/04-MUM C/835/09-MUM C/834/09-MUM C/833/09-MUM C/832/09-MUM C/830/09-MUM C/465/11-MUM C/727/04-MUM E/925/09-MUM E/924/09-MUM E/923/09-MUM E/922/09-MUM C/831/09-MUM Appeal No. EH/94243/15-MUM plication No.



सीमाशुल्क, उत्पादशुल्क एव सवाकर अपालाय जायकर । पश्चिम खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

दिनांकः- 26/4/17आई.डी. नं.- 12-38/20/2

सेवा में,

श्री आर. के. जैन 1512-बी, भीष्म पितामह मार्ग, वज़ीर नगर, नई दिल्ली-110**6**03

विषयः- सूचना का अधिकार अधिनियम, 2005 के तहत सूचना। महोदय,

आपके स्चना के अधिकार के दि. ७५१ संख्या

े प्राप्त के आवेदन के संदर्भ इस अधिकरण के

उप-प्रावधार (स्वीमा अवर्ष) विभाग कि तथ्य कि एक्ट की स्चना/लेखा प्रतियाँ आपके संदर्भ हेतु संलग्न की जाती है। १ हर १०० वि

अतः आपसे अनुरोध है कि पावती की सूचना दें तथा इस अधिकरण को रू. 2/-प्रति पृष्ठ की दर से रू. _____ नकद/ लेखा अधिकारी, सीस्टैट नई दिल्ली के नाम मांग पत्र (डिमांड ड्राफ्ट) के रूप में ज़मा कराएं।

यदि सूचना से असन्तुष्ट हों तो आप सूचना का अधिकार अधिनियम 2005 के खण्ड 19 कें तहत 30 दिन के भीतर प्रथम अपीलीय प्राधिकारी, सीस्टैट, नई दिल्ली के समुक्ष अपील कर सकते हैं।

संलग्नकः- उपर्युक्त

(वी.पी. पाण्डेय)

केंद्रीय लोक सूचना अधिकारी

00



Racel 2dyl

CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL, West Block No.2, R.K. Puram, New Delhi. CUSTOMS, DIVISION BRANCH.

Information Note

Subject: Information sought under RTI Act 2005-NO. /P-195/10407/17 dated 07/04/2017 filed by Sh. R.K. Jain-reg.

Ref <u>CPIO ID NO.12-38/2017 dated</u> 10/04/2017.

With reference to Sh. R.K. Jain RTI NO.P-195/10407/17 dated 07/04/2017 with reference (CPIO ID NO. 12-38/2017) dated 10/04/2017, the information is as under:-

- 4A. In this regard it is to inform that no tentative/advanced list of cases for two month issued in Customs Appeal Branch.
- 4 B. In this regard the information relating to this point does not pertains to Customs Appeal Branch.

The applicant may be informed accordingly.

Deputy Registrar Customs, Appeal Branch

To,

The Assistant Registrar/ CPIO, New Delhi.

Date: 19/04/2017

Excre appeal Branch

On orelation to the Excise Appeal

Branch CESTAT, selvi, on point 4 A. this

is to inform that there is no beach lists.

10ce

F.NO.32(33) MISC/RTI-SM/2017 CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL, West Block No.2, R.K. Puram, New Delhi. SM APPEAL BRANCH.

Information Note

Subject: Information sought under RTI Act 2005-RTI NO. /P-195/10407/17 07/04/2017 & Reminder dt. 19/04/2017

filed by Sh. R.K. Jain-req.

Ref: CPIO ID NO.12-38/2017 dated 10/04/2017.

With reference to Sh. R.K. Jain RTI NO.P-195/10407/17 dated 07/04/2017 with reference CPIO ID NO. 12-38/2017 dated 10/04/2017, the information is as under:-

- 4A. No tentative/advanced list of cases for two month is issued by SM Appeal Branch.
- The information sought is not possessimply SM Appeal 4 B. Branch.

The applicant may be informed accordingly.

(Technical Officer) Single Member Branch

Date: 25/04/2017

To,

The Assistant Registrar/ CPIO, New Delhi.

F.No 7(3)/CESTAT/RTI/CompSec/2015 CUSTOMS, EXCISE & SERVICE TAX APPELLATETRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI.

Dated: 24.04.2017

Sir,

Sub: RTI application filed by Shri R.K.Jain

-reg.

Ref: 12-38/CESTAT/CPIO-ND/VPP/2017 dated

10/04/2017

Please refer to note dated 10/04/2017 of CPIO enclosing application under RTI Act received from Shri R.K.Jain. The point wise information given below.

- (A) No such provision relating to advance/tentative causelist generation is available so far in Delhi Bench.
- (B) The information asked by the applicant as regards Delhi Bench is being provided in digital form as present in our server.

Yours faithfully,

Encl.- 01 CD.

(Bineesh Kumar K.S) Dy. Registrar (Comp.)

To

CPIO, CESTAT Delhi